

12.01 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

MR. DEPUTY-SPEAKER: Now papers laid.

PAPERS LAID ON THE TABLE

ACCOUNTS OF CENTRAL BOARD FOR PREVENTION AND CONTROL OF WATER POLLUTION FOR 1977-78, REVIEW & ANNUAL REPORT OF HINDUSTAN PREFAB LTD., NEW DELHI FOR 1977-78, ANNUAL REPORT OF NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. FOR 1977-78 AND A STATEMENT.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table:—

(1) A copy of the Certified Accounts (Hindi and English versions) of the Central Board for Prevention and Control of Water Pollution, for the year 1977-78 together with the Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT—3051/78]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Hindustan Prefab Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3052/78]

(b) (i) Annual Report of the National Buildings Construction

Corporation Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in Library. See No. LT—3053/78]

ANNUAL REPORTS OF KERALA FOREST DEVELOPMENT CORPORATION, INDIAN DAIRY CORPORATION AND I.C.A.R. AND A STATEMENT RE, DELAY IN LAYING REPORT

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table:

(1) A copy each of the following papers under section 619A of the Companies Act, 1956:—

(i) Annual Report (Hindi version) @ of the Kerala Forest Development Corporation Limited, Kottayam, for the year ended 30th June 1977 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3054/78]

(ii) Annual Report (Hindi and English versions) of the Indian Dairy Corporation, Baroda, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3055/78]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1975-76—Part II (Administration and Finance).

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-3056/78]

ANNUAL REPORT OF NCERT FOR 1977-78, AUDIT REPORT ON THE ACCOUNTS OF SALAR JUNG MUSEUM BOARD, NOTIFICATIONS ETC.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):
I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1977-78.

(ii) A statement (Hindi and English versions) explaining that Government are in agreement with the above Report and therefore no separate Review is being laid.

[Placed in Library. See No. LT-3057/78]

(2) A copy of the Audit Report (Hindi and English versions) on the accounts of the Salar Jung Museum Board, Hyderabad, for the year 1975-76, together with a statement.

[Placed in Library. See No. LT-3058/78]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 612 of the Companies Act, 1956:—

(i) The Non-banking Financial Companies and Miscellaneous Non-banking Companies (Advertisement) Amendment Rules, 1978, published in Notification No. G.S.R. 571 (E) in Gazette of India dated the 5th December, 1978.

(ii) The Public Companies (Terms of issue of debentures and of raising of loans with option to convert such debentures or loans into shares) Second Amendment Rules, 1978, published in Notification No. G.S.R. 1489 in Gazette of India dated the 9th December, 1978.

[Placed in Library. See No. LT-3059/78]

(4) (i) A copy of the Annual Report of the Indian Institute of Technology, Kanpur, for the year 1977-78.

(ii) A copy of Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kanpur, for the year 1977-78.

(5) A statement (Hindi and English versions) showing (i) reasons for delay in laying the report and (ii) reasons for not laying simultaneously the Hindi versions of the report.

[Placed in Library. See No. LT-3060/78]

(6) (i) A copy of the Annual Report (Hindi and English versions) the Gandhi Darshan Samiti, New Delhi, for the year 1977-78 along with the Audited Accounts.

(ii) Review (Hindi and English versions) by the Government on the working of the Gandhi Darshan Samiti, New Delhi, for the year 1977-78.

[Placed in Library. See No. LT-3061/78]